

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-477(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2024**

NAME OF THE PARTIES:- Guardicore India Private Limited

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Ashwini Gawde a/w Nashra Siddiqui appeared for the
Petitioner through VC and undertakes to place on record the audited
balancesheet of the Petitioner Company within two weeks from today.
Pronouncement deferred. List this matter for hearing on **27.03.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)